

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) No Sir.

(b) Does not arise. Suitable action to purify the water is, already being taken by the Delhi Municipal Corporation. The water is given complete treatment before it is supplied for drinking purposes and, whenever considered necessary, the dose of chlorine is increased.

Pay Scales of Labour Officers

***801. Shri Satyanarayana:** Will the Minister of Finance be pleased to state:

(a) whether it is a fact that after the devaluation Government have imposed a ban on the revision of pay scales for the time being in order to effect economy in Government expenditure;

(b) whether it is also a fact that the scale of pay of the Labour Officers in the Central Pool has been revised after this ban; and

(c) if so, the reasons therefor?

The Deputy Minister in the Ministry of Finance (Shri L. N. Mishra): (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

Tea Garden tribal students in Assam

***802. Shri N. G. Ranga:
Shri Solanki:**

Will the Minister of Planning and Social Welfare be pleased to state:

(a) the reasons why Government has not opened a single High School for the education of Tea Garden tribal students in Assam, when the population of these Tea Garden tribes is now more than 28 lakhs at least in those areas where the tea estates are geographically contiguous;

(b) whether any Tea Garden tribal has ever been appointed to any managerial post in any of the Tea Gardens of Assam; and

(c) whether Government are aware that the Tea Welfare Board awards scholarships for all branches of learning except for an education in law, and if so, the reasons therefor?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) to (c). The information has been called for from the State Government and the Tea Welfare Board and will be laid on the Table of the House when received.

Reserved seats in Medical Colleges

***803. Shri Solanki:
Shri N. G. Ranga:**

Will the Minister of Health and Family Planning be pleased to state:

(a) how many seats in Medical Colleges in each State have been reserved for selection of students by the Central Ministry or the Minister;

(b) whether any rules have been prescribed for selecting these students from amongst those who apply for such all-India selection as per the special categories prescribed for such selection viz.

(i) backward class or tribal students;

(ii) children of Indians living abroad;

(c) whether selection is made as per the order of marks secured by the applicants within each of the special categories; and

(d) whether Government propose to appoint any Committee to enquire into the manner of the selections made by the Central Ministry, with or without any selection committee and to prescribe a definite procedure for selection of the best and most deserving and to prevent personal, sectional or communal favouritism?

The Minister of Health & Family Planning (Dr. Sushila Nayar): (a) A statement showing the number of seats reserved by the Ministry of Health and Family Planning is laid on the